

effective safety oversight of its operators. Under Category 2, US will not permit any expansion/changes to the services of Indian air carriers to the US are subjected to 'heightened FAA surveillance'.

Unused airports in the country

2492. SHRI N.K. SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether a large number of airports in the country, built and maintained by the Airports Authority of India (AAI) at a considerable cost are lying completely unused;

(b) if so, the details thereof;

(c) whether Government proposes to have code shares with regional carriers or operators of air taxis to use the idle lying airports; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K.C. VENUGOPAL): (a) and (b) Yes, Sir. List of airports built and managed by Airports Authority of India (AAI) having no schedule operations at present is given in the Statement (*See below*).

(c) and (d) The proposal for code sharing with carriers is in a very preliminary stage. Therefore, details are yet to be worked out.

Statement

*List of airports built and managed by AAI having no
schedule operation at present*

Sl. No	Name of Airport	Sl. No	Name of Airport
1	Aizawl (Tural)	6	Cooch Behar
2	Asansol	7	Cuddapah
3	Balurghat	8	Daparizo
4	Bilaspur	9	Deesa (Palanpur)
5	Chakulia	10	Donakonda

Sl. No	Name of Airport	Sl. No	Name of Airport
11	Jalgaon	29	Vellore
12	Jharsuguda	30	Warangal
13	Jogbani	31	Deogarh
14	Kailashahar	32	Jaisalmer
15	Kamalpur	33	Bikaner
16	Khandwa	34	Bhatinda
17	Khowai	35	Akola
18	Lalitpur	36	Behala
19	Malda	37	Kandla
20	Muzaffarpur	38	Keshod (Junagarh)
21	Nadimgul	39	Kolhapur
22	Panna	40	Kota
23	Passighat	41	Pantnagar
24	Raxaul	42	Sholapur
25	Rupsi	43	Pathankot
26	Satna	44	Lilabari
27	Shella	45	Tezpur
28	Tezu		

Taj international airport at Greater Noida

2493. SHRI AMBETH RAJAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government is seriously considering to set up Taj International airport at Greater Noida for which technical approval has been accorded by the Ministry on 9 April, 2009; and

(b) if so, the details of the steps taken by Government in this regard and the present status of this project?